GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 190 TO BE ANSWERED ON THE 03/02/2023

INCENTIVES TO FARMERS FOR CROP DIVERSIFICATION

190. SHRI HARBHAJAN SINGH

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- a) whether there is any proposal to provide incentives to farmers of Punjab for crop diversification from rice cultivation;
- b) if so, the details thereof and if not the reasons therefor;
- c) whether Government is aware of delay in PM-KISAN grants to farmers of Punjab; and
- d) if so, the details thereof and by when they will get the grants under the aforementioned scheme?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR)

- (a) & (b): The Department of Agriculture & Farmers Welfare (DA&FW) is implementing Crop Diversification Programme (CDP), a merged Rashtriya Krishi Vikas Yojana (RKVY)-Cafeteria scheme, in Original Green Revolution States including Punjab to divert the area of water intensive paddy crop to alternative crops, like pulses, oilseeds, coarse cereals, nutri cereals, cotton etc. Under CDP assistance is given for alternative crops demonstration, farm mechanization and value addition, site specific activities and contingency for awareness & capacity building etc. The state can promote crop diversification under RKVY with the approval of State Level Sanctioning Committee (SLSC) headed by Chief Secretary of the State.
- (c) & (d): As per operational guidelines of the Scheme, States/ UTs identify and upload the details like Aadhaar, Name, Address, Land details etc of the eligible farmers on PM-KISAN portal which further gets verified and validated through UIDAI/PFMS/Income Tax database etc. The benefits under the scheme are transferred through DBT to only those farmers, whose details are successfully validated. In view of the above, benefits of the scheme are transferred to all verified and validated farmers of Punjab.
